

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, COURT-V

3. C.A.(CAA)/113(MB)2023

CORAM:

SMT. ANURADHA BHATIA  
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 04.05.2023

NAME OF THE PARTIES: TP WIND POWER LIMITED

Section: 230-232, Sec 234 of the Companies Act, 2013

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ORDER

The matter is taken up through Virtual Hearing (VC).

Adv. Tapan Deshpande and Adv. Aekaanth Nair i/b M/s. Cyril Amarchand Mangaldas appeared for the Petitioner. At the request of Counsel appearing for the petitioner, list this matter on **16.06.2023**.

Sd/-

ANURADHA BHATIA  
Member (Technical)

Sd/-

KULDIP KUMAR KAREER  
Member (Judicial)